

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 37 (Tr.) /
II-14-28/2025

Bilaspur, dated: 05 May, 2025

In the administrative interest and convenience, the following Court Managers (including newly promoted) mentioned in Column No. (2) are relieved from the places mentioned in Column No. (3) and are posted in the places mentioned in Column No. (4) at Table below, with immediate effect, till further orders:-

S. No.	Name of Court Managers	Presently posted at	Transferred to
(1)	(2)	(3)	(4)
1.	Shri Rakesh Kumar Pandey	Hon'ble High Court	District Court, Uttar Bastar, Kanker (C.G.)
2.	Shri Amit Kumar Tamrakar	Hon'ble High Court	District Court, Surajpur (C.G.)
3.	Shri Braj Bihari Dubey	Central Filing Section	Mediation Section and P.I.L. Section, High Court of Chhattisgarh, Bilaspur. (In addition of same, other duties assigned from time to time)
4.	Shri Kamal Kishore Brokar	Litigation Section	Litigation Section & R.T.I. Section, High Court of Chhattisgarh, Bilaspur. (In addition of same, other duties assigned from time to time)
5.	Shri Vijay Prakash Pathak	Protocol Section	Protocol Section, High Court of Chhattisgarh, Bilaspur. (In addition of same, other duties assigned from time to time)

Further, the Court Managers mentioned at Sl. No. 1. & 2. are directed to join their new place of postings **on or before 16.05.2025** positively.

By Order of Hon'ble the Chief Justice

Sd/-
(K. Vinod Kujur)
Registrar General

Endt. No. 8650 /
II-14-28/2025

Bilaspur, dated: 05 May, 2025

Copy forwarded to: -

1. J.R.-Cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

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05/05/25

3. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
17. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
18. Registrar (Vig./I.&E./Judl./S&A Cell), High Court of Chhattisgarh, Bilaspur
19. Principal District & Sessions Judge, Uttar Bastar, Kanker / Surajpur (C.G.),
20. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
21. Registrar (Computerization)-cum-CPC, High Court of Chhattisgarh, Bilaspur – with a request to get it be uploaded in the website of this High Court,
22. Additional Registrar (DE & E/Judl./Admn.), High Court of C.G., Bilaspur,
23. O.S.D., High Court of Chhattisgarh, Bilaspur,
24. All Registrars (M)/Joint Registrars (M), High Court of Chhattisgarh, Bilaspur,
25. All Additional Registrars (M.), High Court of Chhattisgarh, Bilaspur,
26. Budget Officer/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
27. Deputy Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
28. **Above 05 Court Managers**, High Court of Chhattisgarh, Bilaspur,
for information / necessary action.

(K. Vinod Kujur)
Registrar General

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